

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure

Name of the corporate debtor: Core Indo Ispat Pvt Ltd; Date of commencement of liquidation: 5/5/2021; List of stakeholders as on: 5/5/2021

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure if any
		No. of claims	Amount	No. of claims	Amount				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				307164				NA
3	Secured financial creditors	1	354567360.22	1	354567360.22	0	0	0	1
4	Unsecured financial creditors	0	0	0	0	0	0	0	2
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4
7	Operational creditors (Government Dues)	1	68597770	1	68577970	0	0	0	5
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	698247706	1	698247706	0	0	0	6
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7
Total		3	11214128363.22	3	11214128363.22				

(Amount in ₹)



*[Handwritten signature]*